

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 1332 of 2020
With
W.P.(C) No. 1333 of 2020

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : None
For the Respondent-State : None

06/22.04.2021 The present writ petitions are taken up today through Video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of second wave of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up these cases under appropriate heading on 21.06.2021.

(Rajesh Shankar, J.)

Manish